

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1396/2017

New Delhi, this the 28th day of September, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Mrs. Nidhi Narula,
W/o Shri Amit Kumar Pangasa,
Aged 34 years, Group 'C',
TGT Home Science (Emp. ID 20090263),
Directorate of Education, Delhi
(SKV Rampura)
R/o 500, Rishi Nagar,
Rani Bagh, Delhi-110034. .. Applicant

(By Advocate : Shri Padma Kumar S.)

Versus

1. Govt. of NCT of Delhi
Through Secretary,
Department of Education,
Govt. of NCT of Delhi,
Old Secretariat, Delhi-54.

2. Director,
Directorate of Education,
Old Secretariat,
Delhi-110054.

3. Deputy Director Education,
Distt. North West B, FU Block,
Pitam Pura, New Delhi-34.

4. Vice Principal,
Govt. Sarvodaya Kanya Vidyalaya,
Rampura, Delhi-35. .. Respondents

(By Advocate : Shri Anmol Pandita for Shri Vijay Pandita)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, learned counsel for the applicant submits that the relief claimed by the applicant has already been granted.

2. In the circumstances, the O.A. is dismissed as infructuous. No costs.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /